

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

Appeal.No. 500/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th November 2017, 10.30 A.M.

| Name of the Company | | Mandas Construction Pvt.Ltd. | | |
|---------------------|--|------------------------------|------------------------|---------------------|
| Under Section | | 252 (3) | | |
| SI. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | | Appearing on behalf of | Signature with date |

BIJIVIT BEYARI DAS Petitioner fred 27/11/2017

ORDER

Ld. Counsel for the petitioner is present.

Appellant has filed this application u/s. 252(3) of the Companies Act, 2013. Let notice be issued to the Central Government through the Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata and the Registrar of Companies, West Bengal for filing detail paragraphwise reply within 30 days from today.

Appellant is directed to serve copy of the petition on the Central Government through the Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata and the Registrar of Companies, West Bengal and file affidavit of service within 7 days.

Copy of the order may also be served on the Central Government through the Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata and the Registrar of Companies, West Bengal.

List on 15/01/2018 for hearing.

Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.

(Jinan K.R.) Member (J)

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(V.P.Singh) Member (J)